

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.22**  
**C.P.(IB) No.130/BB/2023**

**IN THE MATTER OF:**

M/s. Boltell Infomedia Pvt. Ltd.

... Petitioner

**Order under Section 59 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on: 23.04.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

: Shri Jayanth Viswanathan

**ORDER**

1. Heard the learned Counsel for the Petitioner
2. At the request of the learned Counsel for the Petitioner, list the matter on **10.06.2024.**

Sd/-  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**  
Puja

Sd/-  
**K. BISWAL**  
**MEMBER (JUDICIAL)**